

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 99/M/P/2017

Subject : Petition under Section 79(1)(f) read with Section 79(1)(c) and (d) of the Electricity Act, 2003 in relation to dispute arising under the Transmission Service Agreement dated 20.12.2013.

Date of hearing : 10.8.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Powergrid Unchahar Transmission Limited

Respondents : Uttar Pradesh Power Corporation Limited & Others

Parties present : Shri Deep Rao, Advocate, PUTL
Shri V.K. Jain, NTPC
Shri Manoj Sharma, NTPC

Record of Proceedings

Learned counsel for the petitioner requested for a short adjournment due to non-availability of the arguing counsel in the matter. The representatives of the respondent had no objection in this regard. Request was allowed by the Commission.

2. The Petition shall be listed for hearing on 21.9.2017.

By order of the Commission
Sd/-
(T. Rout)
Chief (Legal)